

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05TH JULY, 2013

No. 136 A : In light of Judgement dated 19.09.2012 passed by Hon'ble Supreme Court of India in Civil Appeal Nos. 6647-6649 / 2012 and consequent upon appointment / provisional appointment of 22 (Twenty two) Persons / Appellant to the Post of District Judge in the Jharkhand Superior Judicial Service under Rule 4 (a) of "The Jharkhand Superior Judicial Service (Recruitment, Appointment & Conditions of Service) Rules, 2001", subject to final decision of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 9883 / 2009 vide Notification Nos. 6/stha. (vari.) vividh-01 / 2013- ka.-5630-5651, Ranchi dated 25th June, 2013 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, the newly appointed / provisionally appointed Officers (mentioned at column no. 2) are posted in the manner as mentioned in column no. 3 of the table given below from the date they assume the charges as such:-

Sl. No.	Name of the newly appointed / provisionally appointed Officers	Place of posting on appointment / provisional appointment as
1	2	3
1.	Sri Brajesh Kumar Gautam	Judicial Commissioner, Ranchi.
2.	Sri Deepak Nath Tiwari	District & Additional Sessions Judge, Jamshedpur.
3.	Sri Sanjay Kumar Chandhariyavi	District & Additional Sessions Judge, Palamau at Daltonganj.
4.	Sri Nalin Kumar	District & Additional Sessions Judge, Jamshedpur.
5.	Sri Mahesh Chander Verma (provisionally appointed)	District & Additional Sessions Judge, Deoghar.
6.	Sri Pradip Kumar Choubey	District & Additional Sessions Judge, Giridih.
7.	Sri Ajit Kumar	District & Additional Sessions Judge, Deoghar.
8.	Sri Kumar Kamal	District & Additional Sessions Judge, Gumla.
9.	Sri Ram Babu Gupta	District & Additional Sessions Judge, Garhwa.
10.	Sri Sunil Kumar Singh	District & Additional Sessions Judge, Godda.
11.	Sri Ashutosh Dubey	District & Additional Sessions Judge, Dumka.
12.	Sri Pradeep Kumar	District & Additional Sessions Judge, Chatra.
13.	Sri Rizwan Ahmad	District & Additional Sessions Judge, Saraikela-Kharsawan.
14.	Ms. Babita Prasad	District & Additional Sessions Judge, Bokaro.
15.	Sri Sundip Sharma (provisionally appointed)	District & Additional Sessions Judge, Chaibasa.
16.	Sri Ashish Saxena	District & Additional Sessions Judge, Koderma.
17.	Sri Ram Bachan Singh	District & Additional Sessions Judge, Sahebganj.
18.	Sri Alok Kumar Dubey	District & Additional Sessions Judge, Chatra.
19.	Sri Sachindra Kumar Pandey (provisionally appointed)	District & Additional Sessions Judge, Ghatshila (Jamshedpur).

20.	Sri Ramesh Kumar Srivastava (provisionally appointed)	District & Additional Sessions Judge, Bermo at Tenughat (Bokaro).
21.	Sri Rajesh Kumar Pandey	District & Additional Sessions Judge, Latehar.
22.	Sri Raghubar Dayal (provisionally appointed)	District & Additional Sessions Judge, Palamau at Daltonganj.

By order of the Court,

Sd/- A. V. Singh

Registrar General

Memo No. _____ /Apptt.

Dated Ranchi, the 05th July, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh

Registrar General

Memo No. _____ /Apptt.

Dated Ranchi, the 05th July, 2013

Copy forwarded to provisionally appointed Officers namely S/Sri Mahesh Chander Verma, Sundip Sharma, Sachindra Kumar Pandey, Ramesh Kumar Srivastava and Raghubar Dayal with a direction to submit an undertaking on affidavit while submitting their joining, regarding the objections raised in the respective notifications issued by the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, which must contain affirmation on oath, inter-alia, that if any credential, document or entry therein is found forged, incorrect and / or manipulated in any manner, their services will be liable to be terminated without any notice so far and same may entail criminal proceeding against them.

Sd/- A. V. Singh

Registrar General

Memo No. 6751-98/ Apptt.

Dated Ranchi, the 05th July, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance) / the Registrar (Admn), the P. S. to Hon'ble the Chief Justice, the Central Project Coordinator, e-Courts Project, I/c NIC Cell..... High Court of Jharkhand, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judges of Jamshedpur, Palamau at Daltonganj, Deoghar, Giridih, Gumla, Garhwa, Godda, Dumka, Chatra, Saraikela-Kharsawan, Bokaro. Chaibasa, Koderma, Sahebganj, Latehar (to accept joining of the respective newly appointed Officers only after receipt of Medical Certificate as required under Rule 52 of the Jharkhand Service Code as well as Affidavit from the concerned Officer inter alia other credentials) for information & needful and all concerned newly appointed / provisionally appointed Officers with a direction to submit their Joining alongwith all credentials before concerned Principal Judicial Commissioner / Principal District & Sessions Judge including the Medical Certificate as required under Rule 52 of the Jharkhand Service Code.

(-) For P.J.C. & Concerned P.D.Js only.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05TH JULY, 2013

No. 137..... / A : The following Officers of the rank of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge subject to finalisation of the seniority as per roster as also subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009 :-

Sl. No	Name of the Officers with designation and present place of posting
1	2
1.	Sri Prem Prakash Pandey, District & Additional Sessions Judge, Pakur
2.	Sri Jai Prakash Narayan Pandey, Judicial Commissioner-cum-Special Judge, CBI (other than AHD Scam Cases), Ranchi.
3.	Sri Rabindra Nath Tiwari, District & Additional Sessions Judge-cum-Special Judge, CBI, Dhanbad.
4.	Sri Ghanshyam Kumar Mallik, Judicial Commissioner-cum-Special Judge, CBI (AHD Scam Cases), Ranchi.
5.	Sri Rama Shanker Shukla, District & Additional Sessions Judge, Hazaribagh

By order of the Court,
Sd/- A. V. Singh
Registrar General

Memo. No. /Apptt.
XIX (4)/Pro./Apptt. 1/10

Dated Ranchi, the 05th July, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 6800-34 /Apptt.
XIX (4) Pro. / Apptt/1/10

Dated Ranchi, the 05th July, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, Ranchi/ the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell..... High Court of Jharkhand, Ranchi / All the Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi and Officers concerned for information and needful.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05TH JULY, 2013

No. 138 A : The following Principal District & Sessions Judges named in Column No.2 of the table given below are transferred and posted in the manner as mentioned in Column No.3 of the table with immediate effect:-

Sl. No	Name of the Officers with designation and present place of posting	New Posting as	Chain of Transfer
1	2	3	4
01.	Sri Om Prakash Pandey No. 1, Principal District & Sessions Judge, Gumla.	Principal District & Sessions Judge, Sahebganj	Vice Sri Rajesh Kumar Vaish since under orders of transfer.
02.	Sri Rajesh Kumar Vaish, Principal District & Sessions Judge, Sahebganj.	Principal District & Sessions Judge, Latehar	Vice Sri Kumar Ganesh Dutt since under orders of transfer.

By order of the Court
Sd/- A. V. Singh
Registrar General

Memo. No. /XIX(4)/1/2010/ Apptt.

Dated Ranchi, the.....

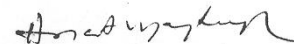
Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

⁶⁸³⁶⁻⁴⁷
Memo. No. /XIX(4)/1/2010/ Apptt.

Dated Ranchi, the..5.7.13.....

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), G.E.-5, Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Coordinator, e- Courts Project, I/c NIC Cell..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Gumla, Sahebganj and Latehar for information and needful & all Officers concerned with a direction to join their new assignment accordingly.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05TH JULY, 2013

No. 139 A : The Services of following Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges as mentioned in Column No.3 of the table with immediate effect:-

Sl. No	Name of the Officers with designation and present place of posting	New Place of Posting	Chain of Transfer
1	2	3	4
01.	Sri Basant Kumar Goswami, Member Secretary, JHALSA, Ranchi	Principal District & Sessions Judge, Gumla	Vice Sri Om Prakash Pandey No. 1 since under orders of transfer.
02.	Sri Arun Kumar Gupta No. 1, Principal Judge, Family Court, Deoghar	Principal District & Sessions Judge, Godda	Against vacant post.

By order of the Court,
Sd/- A. V. Singh
Registrar General

Memo. No. /XIX(4)/1/2010/ Apptt.

Dated Ranchi, the.....

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 6849-6 /XIX(4)/1/2010/ Apptt.

Dated Ranchi, the 5.7.13...

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), G.E.-5, Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Coordinator, e- Courts Project, I/c NIC Cell..... High Court of Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Secretary, JHCLSC, Ranchi / the Principal District & Sessions Judge, Gumla, Godda, Deoghar for information and needful & all Officers concerned with a direction to join their new assignment accordingly.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 5th July, 2013.

No. 140 A: In exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Court have been pleased to confer the powers of Judicial Magistrate 1st class upon Sri Satyapal, Civil Judge (Junior Division)-cum- Principal Magistrate, J.J.Board, Khunti (Ranchi) the with immediate effect, in addition to his duties earlier assigned to him.

Further, the Principal Judicial Commissioner, Ranchi is hereby directed to use his own discretionary powers in distributing judicial works to the Officer concerned.

By Order of the Court,
Sd/- A.V. Singh
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 5th JULY, 2013

No. (4) A: Sri Raj Kumar Mishra, Judicial Magistrate, Hazaribagh, is transferred and posted as Judicial Magistrate, Ranchi with immediate effect.

Further, in exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court have been pleased to confer the powers of Judicial Magistrate 1st class upon Sri Mishra for the District of Ranchi.

Further Sri Mishra is also designated as Additional Civil Judge (Junior Division) to try Civil cases of the Ranchi judgeship/Munsifi, till further order.

The Principal Judicial Commissioner, Ranchi is hereby directed to use his own discretionary powers in distributing judicial work to Sri Mishra and also ensure the transfer of Civil Cases to his courts as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887

By Order of the Court,
Sd/- A.V. Singh
Registrar General

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

THE 05TH JULY, 2013

No. ~~142~~-A : The following District & Additional Sessions Judges named in Column No.2 of the table given below are transferred and posted in the manner as mentioned in Column No.3 of the table with immediate effect:-

Sl. No	Name of the Officers with designation and present place of posting	New Posting as	Chain of Transfer
1	2	3	
1.	Sri Uma Shanker Prasad Singh, District & Additional Sessions Judge-cum-Spl. Judge, Land Acquisition Cases, Hazaribagh.	District & Additional Sessions Judge, Dhanbad	Vice Sri Rabindra Nath Tiwari since promoted.
2.	Sri Arjun Modi, District & Additional Sessions Judge, Bermo at Tenughat (Bokaro)	District & Additional Sessions Judge, Garhwa	against vacant post.
3.	Sri Vivekanand Banerjee, District & Additional Sessions Judge, Jamtara	District & Additional Sessions Judge, Hazaribagh	Vice Sri Rama Shanker Shukla since promoted.
4.	Sri Lalji Singh Kushwaha, District & Additional Sessions Judge, Bokaro	District & Additional Sessions Judge, Latehar	Vice Sri Vijay Pratap Singh since under orders of transfer.
5.	Sri Raj Narayan Mishra, District & Additional Sessions Judge, Giridih	District & Additional Sessions Judge, Pakur	Vice Sri Prem Prakash Pandey since promoted.
6.	Sri Shiv Sharan Dubey, District & Additional Sessions Judge, Jamshedpur	District & Additional Sessions Judge, Jamtara	Vice Sri Vivekanand Banerjee since under orders of transfer.
7.	Sri Arun Kumar Chaturvedi, District & Additional Sessions Judge - cum-Spl. Judge, Vigilance Cases, Dhanbad.	Judicial Commissioner, Ranchi	Vice Sri Jai Prakash Narayan Pandey, since promoted.
8.	Sri Abhay Kumar Sinha, District & Additional Sessions Judge, Hazaribagh.	District & Additional Sessions Judge, Dhanbad	Vice Sri Arun Kumar Chaturvedi since under orders of transfer.

By order of the Court,
Sd/- A. V. Singh
Registrar General

Memo. No. /Apptt.

Dated Ranchi, the 05th July, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 6900-37 /Apptt.

Dated Ranchi, the 05th July, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Principal Accountant General (A&E), Jharkhand, Doranda, Ranchi/ the Registrar (Vigilance), the Registrar (Establishment), the Registrar (Admn), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi / All Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi for information & needful and Officers concerned with a direction to join their new assignment accordingly.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 05th July, 2013

No. 143 A: The services of Sri Bipin Bihari, Joint Secretary-cum-Additional Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi are recalled from the State Government and on his repatriation to the parent department, Sri Bihari is hereby transferred and posted as District & Additional Sessions Judge, Bokaro with immediate effect vice Sri Lalji Singh Kushwaha since under orders of transfer.

By order of the Court
Sd- A. V. Singh
Registrar General

Memo. No. _____/Apptt. Dated Ranchi the _____

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd- A. V. Singh
Registrar General

Memo. No. 6939-48 /Apptt. Dated Ranchi the 5/7/13

Copy forwarded to the Principal Accountant General (A&E), Jharkhand, Ranchi / the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Principal District & Sessions Judges, Bokaro / the Principal Judicial Commissioner, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-Ordinator, e-Courts Project, I/c NIC Cell..... High Court of Jharkhand, Ranchi and Sri Bipin Bihari, Joint Secretary-cum-Additional Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi with a direction to join his new assignment accordingly.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05TH JULY, 2013

No. 144 A : Consequent upon promotion of the Officers, named at Column no. 2 in the table given below, to the rank of Principal District Judge vide Notification no. **137/A** dated 05th July, 2013, the Officers are transferred and posted in the manner as mentioned in Column No.3 of the table:-

Sl. No	Name of the Officers with present designation and place of posting	Posting on promotion	Chain of Transfer
1	2	3	4
01.	Sri Prem Prakash Pandey, District & Additional Sessions Judge, Pakur	Principal District & Sessions Judge, Pakur	Against vacant post.
02.	Sri Jai Prakash Narayan Pandey, Judicial Commissioner-cum-Special Judge, CBI (other than AHD Scam Cases), Ranchi.	Principal District & Sessions Judge, Chatra	Against vacant post.

By order of the Court,
Sd/- A. V. Singh
Registrar General

Memo. No. /XIX(4)/1/2010/ Apptt. Dated Ranchi, the 05th July, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of the Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 6950-62 /XIX(4)/1/2010/ Apptt. Dated Ranchi, the 05th July, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell..... High Court of Jharkhand, Ranchi, the Principal Judicial Commissioner, Ranchi / the Principal District & Sessions Judges, Pakur & Chatra and Officers Concerned with a direction to join their new assignment accordingly.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05TH JULY, 2013

No. 145 A : Sri Vijay Pratap Singh, District & Additional Sessions Judge, Latehar is hereby transferred and posted as District & Additional Sessions Judge-cum-Special Judge, Land Acquisition cases at Hazaribagh for deciding references under Section 18 of the Land Acquisition Act, 1894 pertaining to Railway Development Project and widening / expansion of National Highway Project of the local limits of Hazaribagh District.

By order of the Court,

Sd/- A. V. Singh
Registrar General

Memo. No. /Apptt. Dated Ranchi, the 05th July, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the next issue of Jharkhand Gazette.

Sd/- A. V. Singh
Registrar General

Memo. No. 6964-23... / Apptt. Dated Ranchi, the 05th July, 2013

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, G.E.5, Doranda, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Admn), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-Ordinator, e-Courts Project, I/c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge, Hazaribagh and Sri Vijay Pratap Singh, District & Additional Sessions Judge, Latehar for information and needful.


Registrar General